

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3086
TO BE ANSWERED ON 5TH JANUARY, 2018/ 15TH PAUSHA 1939 (SAKA)**

COUNTERFEIT CURRENCY

QUESTION

3086. SHRI P. KUMAR :

Will the Minister of FINANCE be pleased to state :

- (a) whether the Government has assured / analysed the reduction in fake and counterfeit currency, post demonetisation;**
- (b) if so, the details thereof; and**
- (c) the likely short term and long term impact of this move on the country's economy along with the effective measures taken to ban parallel currencies in the country ?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI Pon. RADHAKRISHNAN)**

- (a & b): As per available inputs no high quality counterfeit new currency notes have been seized by any agency post demonetisation. New FICN seized in the recent past are scanned/ photocopied notes.**
- (c): The short term benefit of the move has been that it has eliminated the existing stock of fake and counterfeit currency. In the long term, new designs and additional security features in the currency notes is aimed at staying ahead of the counterfeiters, resulting in curbing of the parallel economy.**
